

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOKSABHA**

UNSTARRED QUESTION NO.1228

TO BE ANSWERED ON Monday, 10thFebruary, 2020/ MAGHA, 21, 1941 (SAKA)

Sabka Vishwas-Legacy Dispute Resolution Scheme

1228. SHRI POCHA BRAHMANANDAREDDY:

DR. BEESETTI VENKATA SATYAVATHI:

SHRI P.V. MIDHUN REDDY:

Will the Minister of FINANCE be please to state:

(a) the details of total amount of funds that are locked up in cases at various quasi-judicial, appellate and judicial forums under Service Tax and Central Excise put together as on date;

(b) the total number of settlements done and the amounts involved in the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 which was created with the objective of settling pending disputes of the Service Tax and Central Excise?

ANSWER

MINISTER OF STATE FOR FINANCE (SHRI ANURAG SINGH THAKUR)

(a) The details of total amount of funds that are locked up in cases at various quasi-judicial, appellate and judicial forums under Service Tax and Central Excise put together as on dated 31.12.2019 are as follows:

S.N.	Forum	Number	Amount (Rs. in Cr.)
1	Supreme Court	2327	31088.96
2	High Court	9952	45893.47
3	CESTAT	51841	184860.65
4	Commissioner (Appeals)	16068	8015.86
5	Adjudication (Upto Commissioner)	64368	145313.85
6	Total	144556	415172.83

(b) The total number of settlements done under the Sabka Vishwas (Legacy Dispute Resolution Scheme, 2019) as on dated 05.02.2020 are 49534 and amount involved in these cases is 24970 cr.
